

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 748 of 2019

IN THE MATTER OF:

Mr. R.R. Gopaljee

...Appellant

Versus

Indian Overseas Bank & Ors.

...Respondents

O R D E R

13.07.2020 In this Appeal, Judgment was delivered on 24.06.2020. Some typing mistakes are brought to our notice. Therefore, such mistakes are corrected today and corrected copy uploaded on Web-Site.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)

SC